

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/11439/2024/A**

From :- **Smti. Jayashree Bora,**  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**Shri Pranjal Bora,**  
Presiding Officer,  
Industrial Tribunal, Cachar, Silchar

Dated Guwahati, the 04<sup>th</sup> November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your letter no. ITS. 03/2024/404, dated 27.11.2024

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2024 by carry forward for travelling from Silchar to Srinagar via Guwahati-Delhi and return, w.e.f. 11.01.2025 till 20.01.2025, along with your wife Smti. Himadri Bora and dependent daughters, Smti. Manmayuri Bora and Smti. Manmanisha Bora (subject to fulfilling criteria as dependant family members), by the shortest possible route, as per existing Rules.

Additionally, you have also been allowed to draw an advance payment of 80% towards your proposed LTC for the block period 2022 to 2024 (carry Forward) as per relevant rules.

Further, you are permitted to avail 03 (three) days casual leave on 16.01.2025, 17.01.2025 and 18.01.2025 along with Headquarters Leave permission from the evening of 11.01.2025 to the morning of 20.01.2025. During your absence, the next senior most Judicial officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

sd/-

**JOINT REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/11140-11442/2024/A.


Dated 04<sup>th</sup> November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**JOINT REGISTRAR (VIGILANCE)**

  
4/12/24